

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2349  
ANSWERED ON:12.03.2013  
COAL BED METHANE  
Natarajan Shri P.R.

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government proposes to allow extraction of coal-bed methane from mining areas;
- (b) if so, the details thereof; and
- (c) the expected revenue likely to accrue to the ex-chequer from the extraction of coal-bed methane?

**Answer**

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(c): Yes, Sir. CMPDIL on behalf of Coal India Ltd and concerned coal companies, had floated a Global Tender for selection of suitable Developer(s) for commercial development of CMM in 5 identified blocks (3 in BCCL and 2 in CCL) in April, 2011. However, in view of certain issues raised by Ministry of Petroleum and Natural Gas, no further progress of this tendering could take place. These issues have now been resolved between Ministry of Coal and Ministry of Petroleum and Natural Gas and Ministry of Petroleum and Natural Gas is working out a policy for facilitating Coal India Ltd and other PSUs to extract CBM from their lease hold areas.